

Annexure 4													
Name of the Corporate Debtor			Snehanjali and S.B. Developers Private Limited										
Date of commencement of CIRP			07-03-2024										
List of creditors as on			05-02-2025										
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)													
Sl. No.	Name of the creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Hive Carbon Zero Developers Private Limited	11-06-2024	52,30,02,640	52,30,02,640	Unsecured loan	-	Yes	0.00%	-	-	-	-	Admitted as per NCLT order
2	Harshit Bheda	21-03-2024	2,94,05,350	22,55,350	Unsecured creditor	-	No	0.05%	-	-	2,71,50,000	-	Admitted as per NCLT order
3	Himanshu Bheda HUF	21-03-2024	2,26,05,350	22,55,350	Unsecured creditor	-	No	0.05%	-	-	2,03,50,000	-	Admitted as per NCLT order
4	Himanshu K Bheda HUF	21-03-2024	1,33,58,940	27,06,180	Unsecured creditor	-	No	0.06%	-	-	1,06,52,760	-	Admitted as per NCLT order
5	Conception John Rumao	28-03-2024	3,86,22,452	1,25,81,600	Unsecured creditor	-	No	0.28%	-	-	2,60,40,852	-	Provisionally admitted (as per NCLT order), however, the admission is subject to NCLAT's decision
			62,69,94,732	54,28,01,120				0.43%	-	-	8,41,93,612	-	

Note: The above list is subject to change upon receipt of further information on existing claims
Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations